

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2013

Dated : 4th August, 2014

In the matter of :

**Hooghly Chambers of Commerce
and Industry**

... Appellant(s)

Versus

**West Bengal Electricity Regulatory
Commission & Anr.**

... Respondent(s)

ORDER

There is no sitting of the Bench today.

The matter is posted for further hearing on **19th August, 2014.**

Court Master